

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION 287/2022

IN THE MATTER OF:

Amit Kishore &Ors.

... Applicant

VERSUS

Uttar Pradesh Pollution Control Board And Others ... Respondents

And in the matter of:

Jitender Kumar &Ors.

... Applicants/Respondent No. 7 to 48

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Filed By



Manish Raghav, Advocate  
434, Ground Floor, Mathura Raod  
Jangpura, New Delhi-110014  
Ph: 9873645048  
Email: raghavlawefile@gmail.com

Date: 04.02.2023  
Place: New Delhi.



(e Andhra Bank), Vasundhara Branch  
(A Govt. of India Undertaking)

436 S M ARCADE SEC 12 VASUNDHARA, Ghaziabad-201012

E-Mail id - [ubin0813923@unionbankofindia.bank](mailto:ubin0813923@unionbankofindia.bank) Telephone No. - 0120-2883272

Vas/Adv/13921/2022-23/71

02/02/2023

To:

Mr. Suresh Kumar  
H No- 576 Sector-17 H  
Ghaziabad-201012  
Uttar Pradesh

**NOC Of Loan A/c No 139216990000001**

This is to certify that loan in the name of Mr Suresh Kumar No- 576 Sector-17H, Ghaziabad-201012, Uttar Pradesh, vide a/c no 139216990000001 has been fully adjusted as on date and the said account stands closed since 23/08/2022 with no outstanding/liability for this account.

*This has been issued at the specific request of the customer and does not make the bank responsible in any way for any kind of financial obligations or otherwise, in what so ever way it may be.*

Manager

*True Copy*  
*md*

UNION BANK OF INDIA  
 VASUNDHARA  
 435 S M ARCADE SEC 12 VASUNDHARA  
 GHAZIABAD  
 PHONE: 1202883272

2

DATE: 02-02-2023

TO:  
 MR Suresh Kumar  
 H NO- 576 SECTOR-12  
 DUMMY  
 GHAZIABAD-201012  
 UTTAR PRADESH, INDIA  
 Village : 100522

CUST ID : 613228919

STATEMENT OF ACCOUNT FOR THE PERIOD FROM 26-06-2021 to 01-02-2023 PMSVN-A/C NO: 139216990000001 PM STREET VENDOR ATMANIRBHAR N

DATE	PARTICULARS	CHQ. NO.	WITHDRAWALS	DEPOSITS	BALANCE
					0
26-08-2021	1392169900000000 Disbursement Credit		10,000.00		10,000.00Dr
24-09-2021	1392169900000000 :26-08-2021 to 25-09-2021		62.00		10,062.00Dr
26-10-2021	1392169900000000 :26-09-2021 to 25-10-2021		60.00		10,122.00Dr
26-11-2021	1392169900000000 :26-10-2021 to 25-11-2021		63.00		10,185.00Dr
13-12-2021	Loan Recovery 1392101000000000			1,500.00	8,685.00Dr
24-12-2021	1392169900000000 :26-11-2021 to 25-12-2021		57.00		8,742.00Dr
19-01-2022	AA3876993			870.00	7,872.00Dr
25-01-2022	1392169900000000 :26-12-2021 to 25-01-2022		53.00		7,925.00Dr
31-01-2022	Loan Recovery 1392101000000000			2,000.00	5,925.00Dr
15-02-2022	AA3876993			870.00	5,055.00Dr
25-02-2022	1392169900000000 :26-01-2022 to 25-02-2022		37.00		5,092.00Dr
15-03-2022	AA3876993			870.00	4,222.00Dr
25-03-2022	1392169900000000 :26-02-2022 to 25-03-2022		27.00		4,249.00Dr
15-04-2022	AA3876993			870.00	3,379.00Dr
26-04-2022	1392169900000000 :26-03-2022 to 25-04-2022		24.00		3,403.00Dr
15-05-2022	AA3876993			870.00	2,533.00Dr
26-05-2022	1392169900000000 :26-04-2022 to 25-05-2022		19.00		2,552.00Dr
15-06-2022	AA3876993			870.00	1,682.00Dr
26-06-2022	1392169900000000 :26-05-2022 to 25-06-2022		15.00		1,697.00Dr
15-07-2022	AA3876993			870.00	827.00Dr
26-07-2022	1392169900000000 :26-06-2022 to 25-07-2022		9.00		836.00Dr
15-08-2022	AA3876993			870.00	34.00Cr
23-08-2022	1392169900000000 :26-07-2022 to 25-08-2022 amount paid		34.00		0.00
23-08-2022	1392169900000000 Normal Interest Paid		4.00		4.00Dr
23-08-2022	1392169900000000 Demand Satisfaction From Excess			4.00	0.00
Cumulative Totals:			10,464.00	10,464.00	0.00

Unless constituent notifies the bank immediately of any discrepancy found by him in his statement of Account, it will be taken that he has found the account correct.

FASTEST MODE OF REMITTANCE-BUSS (UNION BULLET).  
 IFSC/MICR code for VASUNDHARA is UBIN0813923/110026200

Contact all India toll free no. 1800 22 22 44 for your account related queries / services

23-08-2022  
 IFSC/MICR code for VASUNDHARA is UBIN0813  
 13921,banappsv2,PO565143

PAGE: 1

UNION BANK OF INDIA  
 STATEMENT OF ACCOUNT FOR THE PERIOD FROM 26-06-2021 to 01-02-2023 A/C : 139216990000001

DATE	PARTICULARS	CHQ. NO.	WITHDRAWALS	DEPOSITS	BALANCE
------	-------------	----------	-------------	----------	---------

Manager

Touche GM



Name: SATISH SHARMA  
 Address: VASHUNDRA  
 VASUNDRA  
 City: GHAZIABAD  
 State: UTTAR PRADESH  
 PinCode: 201005 Phone: 7351835713, Mobile:7351835713

Statement Issue Dt: 30/01/2023

Annexure A/2

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Statement Period: 13/01/2021 to 30/01/2023

Loan Account No.: 116279842

Name of Financier: HDFC BANK LTD

UCIC: 66208090

Branch:	GHAZIABAD	Amount Financed:	10,000.00
Product:	GOVERNMENT SPONSORED LOAN	Amount Disbursed:	9,788.00
Model:	PERSONAL	EMI Amount(Rs):	946.00
Chassis No.	NA	Total Tenure:	12
Engine No.	NA	Frequency of EMI:	Monthly EMIs
Regn. No.:	NA	Balance Prin O/s at start of Statement Period (Rs.):	0.00
Disbursal Date:	31/03/2021	Principal paid during statement period (Rs.):	10,000.00
Installment Start Date:	05/05/2021	Interest paid during statement period (Rs.):	1,352.00
Installment End Date:	05/04/2022	Total Prin & Interest paid during stmt period (Rs.):	11,352.00
Interest Rate Type:	Fixed	Bal Prin O/S at the end of statement period (Rs.):	0.00

Rate Of interest applied from MAY-2021 To APR-2022 : 24.08 %

Total O/S dues as on 30/01/2023

Total EMI O/S (Rs): 0.00  
 Total OEI O/S (Rs): 0.00  
 Total CBC O/S (Rs): 0.00  
 Total Pymts Overdue (Rs): 0.00

Loan Status: Closed  
 FD Collateral: N  
 Linked Agreement No(s): No Records

Date	Particulars	Value date	Cheque Sno	Debit / Credit	Balance
31/03/2021	Amt Financed- Payable	31/03/2021		10,000.00 CR	10,000.00 CR
31/03/2021	Due for Stamp Duty Paid To Bank			212.00 DR	9,788.00 CR
31/03/2021	Amount Paid	31/03/2021	116279842	9,788.00 DR	0.00 DR
05/05/2021	Due for Instalment Amount 1			946.00 DR	946.00 DR
05/05/2021	Payment Received	05/05/2021	S116279842/1-2	946.00 CR	0.00 DR
05/06/2021	Due for Instalment Amount 2			946.00 DR	946.00 DR
05/06/2021	Payment Received	05/06/2021	S116279842/1-3	946.00 CR	0.00 DR
05/07/2021	Due for Instalment Amount 3			946.00 DR	946.00 DR
05/07/2021	Payment Received	05/07/2021	S116279842/1-4	946.00 CR	0.00 DR
05/08/2021	Due for Instalment Amount 4			946.00 DR	946.00 DR
05/08/2021	Payment Received	05/08/2021	S116279842/1-5	946.00 CR	0.00 DR
05/09/2021	Due for Instalment Amount 5			946.00 DR	946.00 DR
05/09/2021	Payment Received	05/09/2021	S116279842/1-6	946.00 CR	0.00 DR
05/10/2021	Due for Instalment Amount 6			946.00 DR	946.00 DR
05/10/2021	Payment Received	05/10/2021	S116279842/1-7	946.00 CR	0.00 DR
05/11/2021	Due for Instalment Amount 7			946.00 DR	946.00 DR
05/11/2021	Payment Received	05/11/2021	S116279842/1-8	946.00 CR	0.00 DR
05/12/2021	Due for Instalment Amount 8			946.00 DR	946.00 DR
05/12/2021	Payment Received	05/12/2021	S116279842/1-9	946.00 CR	0.00 DR
05/01/2022	Due for Instalment Amount 9			946.00 DR	946.00 DR
05/01/2022	Payment Received	05/01/2022	S116279842/1-10	946.00 CR	0.00 DR
05/02/2022	Due for Instalment Amount 10			946.00 DR	946.00 DR
05/02/2022	Payment Received	05/02/2022	S116279842/1-11	946.00 CR	0.00 DR
05/03/2022	Due for Instalment Amount 11			946.00 DR	946.00 DR
05/03/2022	Payment Received	05/03/2022	S116279842/1-12	946.00 CR	0.00 DR
05/04/2022	Due for Instalment Amount 12			946.00 DR	946.00 DR
05/04/2022	Payment Received	05/04/2022	S116279842/1-13	946.00 CR	0.00 DR

TOTAL

0.00DR

True GM

## List Of PDC's Cleared :

S.No	City	Bank Id	Bank Branch	Cheque Sno.	Cheque Date	Cheque Amount
1	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-2	05/05/2021	946.00
2	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-3	05/06/2021	946.00
3	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-4	05/07/2021	946.00
4	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-5	05/08/2021	946.00
5	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-6	05/09/2021	946.00
6	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-7	05/10/2021	946.00
7	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-8	05/11/2021	946.00
8	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-9	05/12/2021	946.00
9	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-10	05/01/2022	946.00
10	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-11	05/02/2022	946.00
11	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-12	05/03/2022	946.00
12	MUMBAI	HDFC BANK LTD	SANDOZ HOUSE	S116279842/1-13	05/04/2022	946.00

## List of EMI's Unpaid :

S.No	City	Bank Id	Bank Branch	Cheque Sno.	Cheque Date	Cheque Amount	Unpaid EMI Reason
No Records							

True Copy  
MP

This is computer generated statement hence signature is not required.

HDFC BANK LTD

Please quote your GOVERNMENT SPONSORED LOAN Account Number whenever you contact us.

For any further clarification, please call on given customer service center.

At: RETAIL LOAN SERVICE CENTRE GALAXY BUSINESS IT PARK, A BLOCK SEC-62 NOIDA UP

NOIDA-201301 Phone No: 18002026161

Corporate Identity Number: L65920MH1994PLC080618, PAN: AAACH2702H

Website Address: www.hdfcbank.com, Email ID: loansupport@hdfcbank.com

Registered Address: HDFC BANK LTD, HDFC BANK HOUSE, SENAPATI BAPAT MARG, LOWER PAREL(WEST), MUMBAI-400013

Annexure - A/3



BR/VASGHA/ADV/22-23/3316/1560

Dated: 02.02.2023

**TO WHOMSOEVER IT MAY CONCERN**

This is to certify that Mr. Subhash Chandra Singh Resident at H No 3396 Gokul Dham Society Sidharth Vihar Yojna Pratap Vihar Pratapgarh Uttar Pradesh 201009 had availed a Pm Svanidhi Loan A/c no. 33160500001560 of Rs. 10 K (Rupees Ten thousand only) from the bank.

The said Pm Svanidhi account has been repaid in full and final on 25.10.2021 and there are no dues in said Pm Svanidhi as on date.

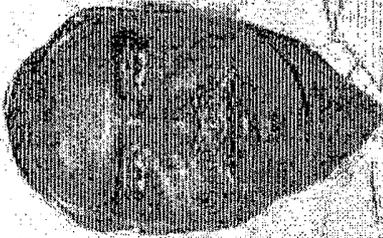
This certificate is being issued at the request of the borrower without any legal/other responsibility on the part of the bank or its officials.



For Bank of Baroda

Vasundhara, Ghaziabad

True Copy  
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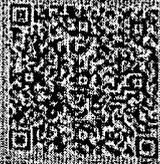
प्रधानमंत्री स्वनिधि योजना ने बनाया  
आत्मनिर्भर भारत का भागीदार,  
**मिला अधिकार, होंगे सपने  
साकार!**

नाम: सुभाष सिंह

पता: सेक्टर 15, वसुंधरा, गालियाबाद, उत्तर प्रदेश - 201001

बैंडिंग सर्टिफिकेट नंबर: PMS08200589583

बैंडिंग का प्रकार:



अधिक जानकारी के लिए नगर विकास कार्यालय में संपर्क करें या विजिट करें [WWW.PMSVANIDHI.MOHUA.GOV.IN](http://WWW.PMSVANIDHI.MOHUA.GOV.IN)

आवाक और प्रगति के संकेत  
बहुत दूर तक





# प्रधानमंत्री क्रीट वेडर्स आत्मनिर्भर निधि (पीएम स्वानिधि)

के अर्न्तगत

पथ विक्रेता ऋण वितरण प्रमाण - पत्र

पथ विक्रेता का नाम .....

सुभाष

पिता का नाम .....

श्रीराम सुमेरु सिंघ

वर्तमान निवास स्थान .....

विष्णु नगर ०१ जिलायाबाद

**धनराशि : 10,000**

परियोजना अधिकारी

इडा, गाजियाबाद

परियोजना निदेशक

इडा, गाजियाबाद

True Copy  
[Signature]

जिलाधिकारी/अध्यक्ष

इडा, गाजियाबाद

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

I.A.NO. \_\_\_\_\_ of 2023

IN  
ORIGINAL APPLICATION 287/2022

IN THE MATTER OF:

Amit Kishore & Ors.

... Applicant

VERSUS

State of Uttar Pradesh And Others

... Respondents

And in the matter of:

Jitender Kumar & Ors.

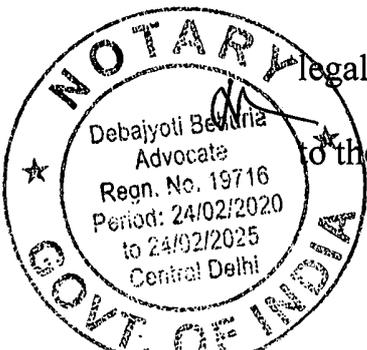
... Applicant/Respondent No.7 to 48

AFFIDAVIT

I, Jitender Kumar, S/o Late Shish Pal, Aged about 40 years R/o E-320, Village Prahladgarhi, Vasundhara, Ghaziabad, Uttar Pradesh-201012, at presently New Delhi, do hereby solemnly affirm and declare as under:-

1. That I am duly authorized on behalf of the other applicants in the above case and well conversant with the facts, circumstances, and record of the case and as such, I am competent to swear this affidavit.
2. That the accompanying application has been drafted under my instructions and the content therein are true and correct of my knowledge, information and behalf derived from legal records and legal submissions are based on the advice received which I believe

to the true.



9

- 3. That the contents of the accompanying application may be read as part and parcel of the present affidavit and the contents are not being repeated herein for the sake of brevity.
- 4. That the documents filed are the true copy of their original.
- 5. That the facts stated in para 1 to 4 above is true to my knowledge and not part of the same is false.

*[Signature]*  
 I identified the deponent who has signed in my presence.

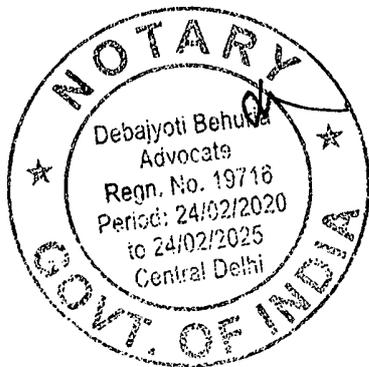
*[Signature]*  
**DEPONENT**

**VERIFICATION**

I, Jitender Kumar, S/o Late Shish Pal, aged about 40 years R/o E-320, Village Prahladgarhi, Vasundhara, Ghaziabad, Uttar Pradesh-201012, at presently New Delhi, do hereby verify that the content of the above affidavit are true to my knowledge and nothing material has been concealed therefrom.

Verified at Delhi on this 04 FEB 2023 day of February, 2023

*[Signature]*  
**DEPONENT**



CERTIFIED THAT THE DEPONENT  
 Sbr/Smt./Km. *Jitender Kumar*  
 S/o, W/o R/o *Shish Pal*  
 Identified by Sbr/Smt. *Mounika Rajwar, Adv*  
 Has solemnly affirmed before me a  
 Date 04 FEB 2023 No. (52)  
 That the contents of the affidavit which  
 have been read & explained to him/her  
 are true & correct to his/her knowledge

*[Signature]*  
 NOTARY



manish Raghav &lt;raghavlawefile@gmail.com&gt;

---

**IA \_\_\_\_\_ of 2023 in OA No.287 of 2022 Amit Kumar & Ors. Vs State of UP & Anr. and Jitender Kumar & Ors - before NGT, New Delhi seeking permission to file additional documents.**

1 message

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**manish Raghav** <raghavlawefile@gmail.com>

4 February 2023 at 16:01

To: mit <amitkishore16@gmail.com>, premprakash\_law@yahoo.co.in, "Gireesh.Sharma@gmail.com" <Gireesh.Sharma@gmail.com>, "aadeshtyagi8@gmail.com" <aadeshtyagi8@gmail.com>, "sunleadingadvt@gmail.com" <sunleadingadvt@gmail.com>, "avasthi64@gmail.com" <avasthi64@gmail.com>, "pkarorsbi@gmail.com" <pkarorsbi@gmail.com>, grievance@uppcb.com, "gzb.nagar.nigam@gmail.com" <gzb.nagar.nigam@gmail.com>, commissioner@upavp.com, DMGHA@nic.in, "engineerinchiefidup@gmail.com" <engineerinchiefidup@gmail.com>, "helplinegda@gmail.com" <helplinegda@gmail.com>, vibhavmishraoffice@gmail.com, "pankajbisht8@gmail.com" <pankajbisht8@gmail.com>, "bhanwar09jadon@gmail.com" <bhanwar09jadon@gmail.com>

Dear Sir,

Please find attached scanned copy of IA Application for seeking permission to file additional documents in OA No.287 of 2022 alongwith all annexures on behalf of the Applicants/respondent no.7 to 48 in the above subject matter. Kindly treat this email as due advance service and acknowledge receipt of the same.

With Regards

Manish Raghav,

Advocate on Record

Supreme Court of India

434, Ground Floor

Jangpura, Mathura Road

New Delhi-110014

Chamber:

402, New Lawyers Chamber'

Supreme Court of India

New Delhi -110001

Ph: +91-9873645048,

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 **Addl Documents In OA 287 of 2022.pdf**

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